

ITEM NO.114

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).119/2020

NOOR HASAN ALIAS NOORA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 130638/2019 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 1625/2021 (II)

(IA No. 122428/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 122430/2021 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Rajesh Srivastava, AOR
Mr. Gaurav Verma, Adv.
Mr. Gaurv Verma, Adv.
Mr. Neeraj Dutt Gaur, Adv.

For Respondent(s) Ms. Garima Prashad, A.A.G., Sr. Adv.
Dr. Vijendra Singh, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Deepak Goel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, the Registry is directed to provide the soft copy of the original record of this case to the learned

counsel for the respective parties. Simultaneously, a soft-copy be also provided to the Bench.

List the matter next week.

(SAPNA BISHT)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)